

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1100
ANSWERED ON:24.11.2000
RESTRUCTURING OF FCI
TRILOCHAN KANUNGO

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have a proposal to restructure the Food Corporation of India;
- (b) if so, the proposal mooted in that regard and the action taken thereon; and
- (c) the steps taken to make the FCI more efficient so that it is able to cater to the needs of the people in the matter of procurement, storage and transport?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a) & (b) : The Government of India issued broad guidelines on 20.4.2000 to Food Corporation of India on organisational restructuring with specific reference to manpower management, cadre management and career progression to tackle the problem of acute stagnation among the employees of the Corporation. On the basis of the guidelines, the FCI management has signed a 'Memorandum of Settlement' with the FCIESU on 29.4.2000.

(c) Improvement in the Organisation is continuous exercise on the part of Ministry and the Corporation so as to enable the Corporation to fulfil the food policy objectives of the Government. For the said purpose, the Government is already resorting to decentralised procurement in certain identified states in consultation with the State Governments, concerned. Similarly, efforts are on to enlist the participation of Private Sector in the storage and transportation sector specially with reference to the bulk handling of foodgrains. In addition, the Government has already given necessary clearance to the Corporation to shift the sanctions as well as men-in-position to the needy places on the basis of current volume of operations in the recent exercise of man power planning.